

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1965  
ANSWERED ON:21.07.2004  
REVIEW OF REGISTRATION OF SUPPLIERS  
Jha Shri Raghunath

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether a need was felt to review the registration of the suppliers in the Kendriya Bhandar;
- (b) if so, the details thereof;
- (c) the number of applications received in response to Kendriya Bhandar's advertisement;
- (d) whether some applications are still pending; and
- (e) if so, the time by which these applications are likely to be finalized?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): Kendriya Bhandar (KB) considered it necessary to review the system of registration as well as the registration of suppliers keeping in view the performance of the firms, their business capabilities and other commercial terms and conditions.

(c): 850

(d): Yes, Sir.

(e): Empanelment/registration is a continuous process. Applications are processed keeping in view market related factors like demand for the item/product, market acceptance of the offered brand, availability of similar products in KB etc.